## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1400/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Sanjeev Gupta Global Advertisers

V/s.

Ashvi Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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## ORDER C.P. No. 1400/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. It is stated that will initiate talks for settlement as well as provide a concrete Undertaking/Proposal before the Court.
- 3. Adjourned to **11.01.2018**.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial) 21.12.2017 ►Sd/-

M.K. SHRAWAT Member (Judicial)

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